CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-1180/93

New Delhi this the 6th day of August, 1998.



Hon ble Sh. T.N. Bhat, Member(J) Hon ble Sh. S.P. Biswas, Member(A)

Sh. N.A. Murty,
Jr. Technical Officer-I,
Aviation Research Centre,
Directorate General of Security,
Cabinet Secretariat,
East Block 5, R.K. Puram,
New Delhi-66.

.... Applicant

(through Sh. V.K. Rao, advocate)

versus

- Aviation Research Centre,
 Directorate General of Secruity,
 Cabinet Secretariat,
 through Director, ARC
 East Block 5, R.K. Puram,
 New Delhi-66.
- Director General Security, Cabinet Secretariat, CGO Complex, Lodhi Road, New Delhi-3.

.... Respondents

ORDER(ORAL)
Hon ble Sh. T.N. Bhat, Member(J)

Shri V.K. Rao, learned counsel for the applicant makes a request for permission to withdraw the O.A. with liberty to file a fresh O.A. if the applicant is aggrieved by any order that may be passed now, as according to applicant his case is being considered by the respondents and according to the information of the applicant he has been found fit for being promoted to the next higher post.

2. The request of the learned counsel for the applicant is allowed and the O.A. is dismissed as

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withdrawn, with liberty to the applicant to file a fresh O.A., if so advised, if he is aggrieved by the orders that may be passed by the respondents regarding his promotion.

(S.P. Biswas)
Member(A)

(T.N. Bhat)

(T.N. Bhat) Member(J)

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